

*Table 2 - Rail Over/Under Bridges yet to be started on 4-laning of
East-West Corridor in Assam.*

| Sl. No. | Location of ROB/RUB | NH | Reason thereof |
|---------|---|------|---------------------------------|
| 1. | Chaparakata ROB at km 88.10 | 31-C | Delay at the part of Contractor |
| 2. | Kalachand ROB at km 122.75 in NC Hills Distt | 54 | Contractor abandoned the work |
| 3. | Mahur RUB at km 150.59 in NC Hills Distt | 54 | Contractor abandoned the work |
| 4. | Mahur RUB at km 150.52 in NC Hills Distt | 54 | Contractor abandoned the work |
| 5. | Kapurchera ROB at km 179.28 in NC Hills Distt | 54 | Contractor abandoned the work |
| 6. | Redzol ROB at km 169.61 in NC Hills Distt | 54 | Contractor abandoned the work |
| 7. | Harangajao RUB at km 189.30 in NC Hills Distt | 54 | Contractor abandoned the work |
| 8. | Harangajao RUB at km 185.73 in NC Hills Distt | 54 | Contractor abandoned the work |

Construction of service lane alongside of toll road

†1300. SHRI LALIT KISHORE CHATURVEDI: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether it will be made mandatory to construct service lane alongside each and every toll road for two wheelers, three wheelers, slow speed vehicles and animal driven carts;
- (b) whether to connect the service lanes with the population over pass or under pass will be constructed on toll road so as to nullify the possibility of accidents; and
- (c) whether except for lane wise, no construction will be permitted in road limit?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI R.P.N. SINGH): (a) No, Sir.

- (b) Wherever feasible, underpasses/foot over bridges are provided for crossing to other side of highway.
- (c) No construction is permitted in road limits except road appurtenances.

Improving Road Safety

1301. SHRI VIJAY JAWAHARLAL DARDA: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

†Original notice of the question was received in Hindi.

(a) whether adequate attention is being paid, while designing traffic management programmes, towards traffic engineering, accident investigation, driver training, assessment and traffic enforcement, etc. so that free flow of traffic with nearly accident-free rate could be achieved;

(b) if so, whether the Seminar organized in Delhi in February, 2008 and attended by high-profile Institute of Road Traffic Education and Commission of United Nations Global Road Safety, gave specific suggestions towards road safety; and

(c) whether these are being implemented in India?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI MAHADEO S. KHANDELA): (a) The State Governments are primarily responsible for designing traffic management programmes, towards traffic engineering, accident investigation, driver training assessment and traffic enforcement. It is expected from the States to take appropriate steps on each of these aspects.

(b) The Institute of Road Traffic Education & the Commission for Global Road Safety organized a one day Conference 'Road Safety Investments in India' in February 2008 in New Delhi. The Conference made specific recommendations to improve the road safety, some of which are: political prioritization of road safety in India, implementation of a single road safety administration, investment of 10% of the road construction & maintenance budget for road safety management, creation of road safety awareness at all levels, development of tools and systems for driver training and stricter licensing process, updation of road design & traffic engineering standards, development of new standards and implementation of scientific traffic management and Road Safety Audits (RSAs).

(c) Recommendations made by the Conference can be broadly classified into two aspects i.e. policy and enforcement. As regards policy issues, the Government has taken necessary steps to finalize policy directives for improving road safety. Since the states are responsible for enforcement issues, they have been urged to take appropriate measures for enforcement of Road safety provisions from time to time.

Link roads projects between Delhi and Haryana

1302. SHRIMATI HEMA MALINI: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether it is a fact that Government has failed to act as per announcement to complete the process of three new link roads projects between Delhi and Haryana to increase connectivity; and

(b) if so, what steps Government is taking to complete the process without any further delay; and the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI R.P.N. SINGH): (a) and (b) This Ministry is responsible only for development and maintenance of National Highways and there is no proposal at present to provide any new National Highway